

C. A. T. Bench, JAIPUR

Date of Order

Orders

21.7.93

Mr. Anil Sharma - General form
applicant.

Hears. The leave was granted
for the applicant with draws.
This petition and the petition
is, therefore, dismissed as
having been withdrawn.

(O. P. Sharma)
Administrative Member

Gopal Krishna
Gopal Krishna
Member (Jud.)

any suit do the
app. and & up
and (M. B. Singh) in
vide 5336 to 5337
on 4-8-93

9